

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.491/18323-18349/F.1(3)/Gaz/19 Dated 21.02.2019 & No.1009/38073-90/F.1(3)/Gaz/19 Dated 22.04.2019, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of Judicial Officers whose names are mentioned in Column No. 1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect :-

S.No	Name of Judicial Officer (Column No. 1)	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer
1	Sh. Prashant Kumar, ADJ-01	Sh. Sunil Beniwal, ADJ-02	Sh. Rakesh Kumar-III, PO-MACT-02
2	Sh. Sunil Beniwal, ADJ-02	Ms. Bimla Kumari, ADJ-03	Ms. Sujata Kohli, PO-MACT-01
3	Ms. Bimla Kumari, ADJ-03	Sh. Joginder Prakash Nahar, ADJ-04	Sh. Laxmi Kant Gaur, ADJ-05
4	Sh. Joginder Prakash Nahar, ADJ-04	Sh. Laxmi Kant Gaur, ADJ-05	Sh. Vishal Singh, ADJ-06
5	Sh. Laxmi Kant Gaur, ADJ-05	Sh. Vishal Singh, ADJ-06	Sh. Arun Sukhija, ADJ-07
6	Sh. Vishal Singh, ADJ-06	Sh. Arun Sukhija, ADJ-07	Sh. Manoj Kumar, ADJ-08
7	Sh. Arun Sukhija, ADJ-07	Sh. Manoj Kumar, ADJ-08	Sh. R.P.S. Teji, ADJ-09
8	Sh. Manoj Kumar, ADJ-08	Sh. R.P.S. Teji, ADJ-09	Sh. Ankur Jain, ADJ-10
9	Sh. R.P.S. Teji, ADJ-09	Sh. Ankur Jain, ADJ-10	Sh. Manish Yadhuvanshi, ADJ-11
10	Sh. Ankur Jain, ADJ-10	Sh. Manish Yadhuvanshi, ADJ-11	Sh. Sanjeev Kumar-I, ADJ-12
11	Sh. Manish Yadhuvanshi, ADJ-11	Sh. Sanjeev Kumar-I, ADJ-12	Sh. Prashant Kumar, ADJ-01
12	Sh. Sanjeev Kumar-I, ADJ-12	Sh. Prashant Kumar, ADJ-01	Sh. Sunil Beniwal, ADJ-02
13	Ms. Sujata Kohli, PO-MACT-01	Sh. Rakesh Kumar-III, PO-MACT-02	Ms. Bimla Kumari, ADJ-03
14	Sh. Rakesh Kumar-III, PO-MACT-02	Ms. Sujata Kohli, PO-MACT-01	Sh. Joginder Prakash Nahar, ADJ-04

No. 1519/56162-188 /F.1(3)/Gaz/19

**Sub:- Link ADJ/PO-MACT (Central)**

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Sr. AO(J)/AO(J)/In-charge, Admn. Branch (I,II,III), General Branch, Filing Branch (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
4. The P.S./Reader to the undersigned.
5. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Court, Delhi.
7. The R&I, Branch (Central) for uploading on LAYERS.

09.7.19  
(GIRISH KATHPALIA)  
District & Sessions Judge (HQs)  
Delhi

Dated 10 JUL 2019

District & Sessions Judge (HQs)  
Delhi